

and (b) The information is being collected and will be laid on the Table of the House.

(c) No such proposal is under consideration at present.

(d) It cannot be anticipated by what time such employees will be provided accommodation.

College at Lungleh, Mizoram

*749. SHRI LAL BUAIA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Central Government have received a proposal from the Mizoram Administration for taking over a private college at Lungleh, in Mizoram, and

(b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The matter is under consideration of the Government.

Delhi School Teachers Cooperative House Building Society

*750. SHRI S. D. S. CHAURASIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have issued any instructions to the Registrar of Co-operative Societies, Delhi to ensure that the interests of all those persons, whether teachers or non-teachers, who were enrolled as members of the Delhi School Teachers Cooperative House Building Society till March, 1974, are fully protected;

(b) if so, what are the details thereof;

(c) if not, what are the reasons therefor; and

(d) what steps have been taken or are being taken to detect such cases where persons actually enrolled after August, 1967 have claimed to have been enrolled

before August, 1967 and the action proposed to be taken against such person?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) to (d) No such instructions have been issued. The affairs of the Society have been the subject matter of a statutory enquiry. Further action, as admissible under law, will be initiated after the consideration of the findings of the Enquiry Officer.

Imparting Education to Children in Rural Areas

*751. SHRI L. MAHAPATRO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what steps Government propose to take during the Fifth Five Year Plan period to provide facilities for imparting education to children in rural areas;

(b) whether Government propose to take any steps to provide food and clothing to the children of weaker sections during the Fifth Five Year Plan period; and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

Education and particularly school education being a State subject, provision of school facilities in rural areas is primarily the concern of the State Governments. The Minimum Needs Programme incorporated in the draft 5th Five Year Plan aims at providing adequate educational facilities particularly in rural areas.

2. In accordance with the national policy of providing school facilities to every child within easy walking distance of about 1.5 km the State Governments had undertaken a massive effort to establish schools in rural areas. It was estimated that in 1966 almost 95% of the